

अस्पृश्यता के अपराध के मामले

6045. श्री राम भगत पस्वान : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार राज्य में वर्ष 1971 के दौरान अस्पृश्यता के कितने मामले न्यायालयों के सम्मुख लाये गये;

(ख) उक्त अवधि में अस्पृश्यता के अपराधों के मामलों में कितने व्यक्तियों के विरुद्ध अपराध सिद्ध हुए और उन्हें दण्ड दिया गया;

(ग) क्या अस्पृश्यता के अपराध का मामला पुलिस अथवा न्यायालय में लाने के लिए आवेदक को सरकार की ओर से मुकदमे का खर्च देने की कोई व्यवस्था की गई है; और

(घ) यदि हाँ, तो उसकी प्रक्रिया क्या है ?

शिक्षा और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के० एस० रामास्वामी) : (क) से (घ) . जानकारी बिहार सरकार से एकत्रित की जा रही है और प्राप्त होते ही उसे सभा पटल पर रख दिया जायेगा ।

Steps for cultivation, processing and marketing of cashewnut in Contai and Jhargam, West Bengal

6046. SHRI SAMAR GUHA : Will the Minister of AGRICULTURE be pleased to refer to the reply given to the Unstarred Question No. 4995 on the 17th December, 1970 regarding production of cashewnuts in Contai Coastal belt and state :

(a) the step taken by Government for improved Cultivation, processing and marketing of cashewnut in Contai and Jhargam sub-division of Midnapur District of West Bengal ; and

(b) if so, the main feature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b).

The relevant information is being collected from the State Government and will be placed on the table of the Sabha.

Installation of Tube-wells to remove water shortage in Bihar

6047. SHRI R. P. YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that famine like conditions are prevailing in the several Districts of Bihar for want of water;

(b) whether Government have any comprehensive plan to instal tube-wells to remove the shortage of water and if so, the main features thereof ; and

(c) whether any plan has been formulated in the consultation with Bihar Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No information has been received from the State Government to the effect that famine like conditions are prevailing in several districts of Bihar for want of water. However, the State Government has reported prevalence of scarcity conditions in 337 villages of Santhal Parganas due to the previous year's crop failure. The State Government is undertaking necessary relief measures in this area.

(b) The State Government launched a programme of installing 15,000 tube-wells in different parts of the State. Of this, about 8,000 had since been installed and the rest are expected to be installed by June-July, 1972. Besides about 2,000 State tube-wells are operating in different parts of the State.

(c) Installation of tube-wells is a part of the minor irrigation programmes of the State Governments, and the schemes are formulated by the concerned State Government. The schemes are discussed and reviewed with the Government of India and the Planning Commission particularly at the time of the annual plan discussions.

Cattle and Crop Insurance Schemes in States

6048. SHRI M. RAJANGAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have advised the State Governments to take up cattle and crop insurance ; and

(b) if so, the broad outlines of the advice given ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No, Sir. The question is still under examination.

(b) Does not arise.

Financial assistance to Tripura for setting up State Transport Corporation

6049 SHRI DASARATHA DEB : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any financial assistance has been sanctioned by the Government of India to the Government of Tripura for setting up a State Transport Corporation in Tripura ;

(b) if so, the amount asked for and the amount sanctioned ; and

(c) the names of the office bearers of the said State Transport Corporation and the nature of Government control over this body ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). No financial assistance has been sanctioned by the Government of India to the Government of Tripura for the Tripura Road Transport Corporation. However, the State Government forwarded a revised scheme relating to this Corporation in March, 1972, and requested that the Central Government may contribute to the capital of this Corporation to the extent of 33 1/3% of the total. The State Government have been requested to furnish information on some points and a reply from them is awaited-

(c) (i) Shri J. N. Gupta,
Development Commissioner, Tripura. —Chairman

(ii) Shri N. Sachindranand
Superintending Engineer, Tripura. —Member

(iii) Shri B. B. Banerjee,
M.L.A., Tripura —Member

(iv) Shri R. N. Chakraborty, General Manager, Tripura Road Transport Corporation
—Member,
Secretary.

The Government of Tripura exercise control over the Tripura Road Transport Corporation to the extent provided for in the Road Transport Corporation Act, 1950.

**चौबी पंचवर्षीय योजना के अन्तर्गत
ग्रामीण क्षेत्रों का विकास**

6050. श्री ज्ञानेश्वर प्रसाद यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रामीण क्षेत्रों के विकास के लिये सरकार ने चौबी पंचवर्षीय योजना में कोई विस्तृत योजना बनाई है; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं और उक्त योजना के अन्तर्गत गांवों में रहने वाले छोटे किसानों, हरिजनों और भ्रावि-वासियों के कल्याण के लिये सरकार का विचार क्या कार्यवाही करने का है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब वी० शिन्डे) (क) और (ख) :- छोटे/सीमान्त कृषकों और कृषि श्रमिकों की सहायता के लिए तथा भ्राविवासी क्षेत्रों के प्राथमिक विकास के लिए भी और सूखे से प्रभावित क्षेत्रों के लिए कुछ योजनाएँ तैयार की गयी हैं और उनको चतुर्थ पंचवर्षीय योजना में सम्मिलित किया गया है। उनका ब्यौरा सभा पटल पर रखे गये विवरण में दिया गया है। [अण्णासाहेब में रखा गया। देखिए संख्या LT—2025/72]

हरिजनों के कल्याण के लिए कोई योजना तैयार नहीं की गई है।